

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3420
ANSWERED ON:10.12.2009
MAULANA AZAD EDUCATION FOUNDATION
Mahato Shri Narahari;Majumdar Shri Prasanta Kumar

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of grants sanctioned by Maulana Azad Education Foundation (MAEF) to Non-Governmental Organizations (NGOs) which are not Muslim minority institutions/organizations, during each of the last three years and the current year, State- wise;
- (b) the criteria adopted by the Government to select the organizations to which grants are sanctioned under the said schemes;
- (c) whether grants to non-Muslim institutions are permissible;
- (d) if so, the details of provisions thereof; and
- (e) the percentage of total grants sanctioned to such organizations?

Answer

MINISTER OF STATE(INDEPENDENT CHARGE), MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) to (d): Maulana Azad Education Foundation sanctions grants-in-aid to Non Government Organisations (NGOs) managing institutions where, inter alia, number of beneficiaries from educationally backward minorities is more than 50% subject to other eligibility criteria, which are available on the Foundation's website www.maef.nic.in. The grants-in-aid are sanctioned on fulfillment of the prescribed conditions and the laid down eligibility criteria and not on the basis of religious affiliation of the institution and / or of the persons managing it. The list of NGOs which have been sanctioned grants-in-aid by the Foundation is available on its website www.maef.nic.in.

(e): Does not arise.